

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.140/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: Omprakash Balmukund Saraf  
V/s.  
A R Pharma Packaging Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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16	Birin Joshi.	Adv for Applicant -	
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	Jayesh R. Vyas	Adv. for R2	
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**ORDER**

**T.C.P. No. 140/241-242/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. The pleadings are stated to be completed. The Order dated 11.04.2017 shall remain unchanged till the next date of hearing.
3. The Petitioner and Respondent being family members are in the process of settlement of the issue/controversy.
4. The Learned Counsel are also assisting to arrive at an amicable settlement. Hence it is expected that by the next date of hearing some Memorandum of Understanding shall be placed on record. Adjourned to **12.06.2017**.

Sd/-

**M.K. SHRAWAT**  
**MEMBER (JUDICIAL)**

Date: 01-05- 2017.